

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. C.P.(IB)-277/(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2023**

**NAME OF THE PARTIES: - Piramal Capital & Housing Finance
Limited
V/s
Mrs. Durgaben Patel**

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Jash Shah appeared for the Petitioner/Financial Creditor.
None appeared for the personal guarantor. Registry is directed to issue
court notice to the personal guarantor, intimating the next date of
hearing. List this matter on **02.11.2023**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)